

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.09.2021 (THURSDAY)

COURT – II (VIRTUAL MODE)

After rising of regular Bench

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 690 of 2021	R.K. Industries (Unit-II) LLP Vs. HR Commercials Pvt. Ltd. & Ors.	Swetab Kumar	Anushree Kapadia Aman Gandhi
2.	Comp. App. (AT) (Ins) No. 691 of 2021 With Defects	Bhawanishankar Harishchandra Sharma, Director of Supreme Housing and Hospitality Pvt. Ltd. Vs. CBRE South Asia Pvt. Ltd. & Anr.	Abhirup Dasgupta	

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By order of Hon'ble Officiating Chairperson

-sd/-

Registrar